

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SUMARROW IMPEX LLP
OPERATING IN OPERATING IN CONSTRUCTION, PROCESSING, IMPORTING &
EXPORTING OF METALS AND MINERALS
AT
403-I, 4TH FLOOR, EDEN CERAMIC CITY, 8A-NATIONAL HIGHWAY, LALPAR, MORBI -
363642, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SUMARROW IMPEX LLP PAN: ADYFS1160L LLPIN: AAP3941
2.	Address of the registered office	Registered office: 403-I, 4th Floor, Eden Ceramic City, 8a-National Highway, Lalpar, Morbi - 363642, Gujarat
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Presently, there are no fixed assets available in the company as per the last updated Balance Sheet for FY 2023-2024. The Suspended Board of Directors has not been cooperative; accordingly, an application under Section 19(2) of the Insolvency and Bankruptcy Code has been filed before the Hon'ble NCLT.
5.	Installed capacity of main products/ services	Not Applicable <i>[As there are no fixed assets/manufacturing facilities available in the company]</i>
6.	Quantity and value of main products/ services sold in last financial year	The books of accounts of the CD were last audited for the Financial Year ended on 31/03/2024. As per the last available audited financial statements, total revenue from the operations of the company stood at approx. INR 33.89 Crores.
7.	Number of employees/ workmen	Not Applicable
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website.	The financial statements and other details of the CD can be obtained by sending an email to cirp.sumarrow@gmail.com The list of creditors is available on the website of IBBI: https://ibbi.gov.in/en/claims/front-claim-details/23689
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.sumarrow@gmail.com

10.	Last date for receipt of the expression of interest	January 11, 2026
11.	Date of issue of provisional list of prospective resolution applicants	January 21, 2026
12.	Last date for submission of objections to provisional list	January 27, 2026
13.	Date of issue of final list of prospective resolution applicants	February 06, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	February 11, 2026
15.	Last date for submission of resolution Plans	March 18, 2026
16.	Process email ID to submit Expression of Interest	cirp.sumarrow@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Since no information has been provided by the suspended board of management the MSME status of the CD is unknown.

For Primus Insolvency Resolution & Valuation Pvt Ltd
Resolution Professional- Sumarrow Impex LLP
 IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002
 AFA Valid Till: 30.06.2026

Mr. Krishna Gopal Ratanlal Maheshwari
 Director- Primus Insolvency Resolution & Valuation Pvt Ltd
 The authorized Director in the matter of **Sumarrow Impex LLP**
 IBBI registration No. IBBI/IPA-001/IPP01296/2019-2020/12712
 E-mail ID: cirp.sumarrow@gmail.com
 Date: 11th December, 2025
 Place: Mumbai